

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 9th December, 2020

Whereas proposal for designation of the following advocate as a senior advocate has been submitted to the secretariat, the particulars have been uploaded herewith inviting suggestions/ views of other stakeholders to the proposed designation within 7 (seven) days as directed by the Permanent Committee of Assam for the Designation of Senior Advocates. The same may be submitted to the Secretariat on or before 2 PM on 16.12.2020 either through e-mail (mail id- hcjsecretariat@yahoo.in) or in the Office of the Chief Justice's Secretariat, Gauhati High Court, Guwahati-781001.

1. Prof. (Dr.) Romesh Chandra Borpatragohain, Advocate General, Assam

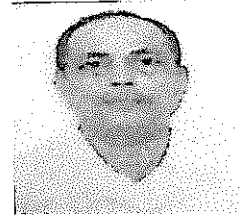
Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No.HC.III-23/2019/ 3448 /G, Dated Guwahati, the 09th December, 2020

Copy to:

1. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Registrar (), Gauhati High Court, Guwahati
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
5. The District & Sessions Judge _____ (Assam).
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. The Secretary to the Bar Council of India, New Delhi
8. The Chairman, the North-East Bar Council, Gauhati High Court, Guwahati
9. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
10. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
11. The Joint Registrar (), Gauhati High Court, Guwahati.
12. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. Librarian cum Research Officer, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the website of the Gauhati High Court.
17. The Pvt. Secy. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The Admn. Officer (Judl.), _____.
19. CA to the Registrar General, Gauhati High Court, Guwahati.
20. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
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BIO DATA

Name : Dr. Romesh Chandra Borpatragohain

Advocate General, Government of Assam.

Residence : House No. 15, Chandmari
Milanpur (Near Kali Mandir)
P.O: Bamunimaidam, Guwahati-781021
Assam, India
Phone : 91-361-2551219 (Res.)
+91-98640-61684 (M),
9101581760(M)
e-mail : rcborpatragohain@yahoo.com

Summary of Academic Qualifications	Doctor of Philosophy (Ph.D) from Gauhati University in 2004 under the Supervision of Prof. Naorem Sanajaoba on the topic entitled ' <i>Right to Information in the context of Open Government and Information Regime</i> ' Master of Laws (LL.M) from Gauhati University in 1984 Diploma in Journalism from Gauhati University in 1985
Current Position Held	Professor & Head, Department of Law, Gauhati University Member, Executive Council of Gauhati University. Member, Academic Planning Board of National Law University and Judicial Academy, Assam for 3 (Three) years w.e.f 7.10.2015 Member, Board of Professional Studies (Law) Nagaland University, Head Quarters – Lumani. District- Zunboto (Nagaland).
Teaching Experience	a) Lecturer (Guest), University Law College, Gauhati University from February, 1984 to August, 1986 b) Lecturer, Department of Law, Gauhati University from 3 rd September, 1986 to 7 th April, 2005 c) Reader from 8 th April, 2005 to 30 th June, 2008 d) Associate Professor, Department of Law, 1 st July, 2008 to 20 th November, 2012

	<p>e) Professor from 21st November, 2012 till date</p> <p><i>Selected also for the following positions:</i></p> <p>Director, Centre for Juridical Studies, Dibrugarh University selected and joined in August, 2006 and resigned later on.</p> <p>Professor, Centre for Judicial Studies, Dibrugarh University, 2012, but did not join.</p>
Areas of Teaching	Jurisprudence, Human Rights, Constitutional Laws and Commercial Laws at Post Graduate level
Specialization in LLM	Constitutional Law and Administrative Laws
Research Guideship	Recognised Ph.D. Guide of Gauhati University since 2005

Ph.D. awarded to: Dr.Khireswar Borah, Associate Professor of Philosophy, Arya Vidyapith College, Guwahati.

Dr. Mridula Dhekial Phukan, Assistant Professor, Dispur Law College, Guwahati.

Dr. Gargi Dutta, Principal, Dispur Law College, Guwahati.

Dr. Liliban Kalita, Assistant Professor, JB Law College, Guwahati.

Dr. Dipti Baruah, Associate Professor, National Law University, Guwahati.

Dr. S.K. Das, Assistant Professor, JB Law College, Guwahati.

Dr. Purnima Duarah, Principa, Kanoi Law College.

Dr. Gautomi Dutta, Principal, RKB Law College.

Dr. Smita Baruah, Principal Tezpur Law College.

Dr. Bhumika Goswami, Principal Golaghat Law College.

Dr. Rumi Ahmed, Assistant Professor, Royal Global University, Guwahati.

Dr. Nilutpal Deka, Advocate, Gauhati High Court.

Dr. Chungkham Chingkheinganbi, Research Scholar

Dr. Roseena khuraijam, Research Scholar
Dr. Nibedita Phukan, Research Scholar
Dr. Amaresh Baruah.

Final registration Ms Sharmistha Neog, Research Scholar
for Ph.D done by: Ms Priyambada Mishra, Research Scholar

Ms Sharmistha Baruah, Research Scholar
:
Ms Purabi Bordoloi, Research Scholar

Research related: Experience for more than two decade as a Resource Person in the
Other activities: Refresher's Course, Orientation Course and Research Methodology
Courses including the Semester Courses in Methodology besides the
Semester Courses on Ph.D. programmes sponsored by:

- a) Academic Staff College, Gauhati University
 - b) Administrative Staff College, Khanapara, Guwahati
 - c) K.K. Handique State Open University
 - d) Assam Forest School, Jalukbari, Guwahati
 - e) Institute of Distance and Open Learning (IDOL), Gauhati University
 - f) Training programmes for Para-Legal Volunteers, Police Officers and Judicial Officers organized by National Legal Services Authorities and Assam State Legal Services Authority
- Worked as *Chairman*, State Law Commission, Assam.

Worked as a *Resource Person* in various seminars organized by:

- i) National Human Rights Commission
- ii) State Human Rights Commission, Assam
- iii) Law Research Institute, Gauhati High Court
- iv) State Legal Services Authority, Assam
- v) National Institute of Public Cooperation and Child Development (NIPCCD)
- vi) SCERT, Regional Centre, Guwahati
- vii) SIRD, Guwahati

- viii) Assam Administrative Staff College, Guwahati
- ix) National Institute of Bank Management (NIBM), Guwahati

For Course improvement, participated in the interaction with the Hon'ble Vice-Chancellor, Gauhati University regarding Teaching – Research Development of the University on 02.01.2009 in Gauhati University

Prepared the Course syllabus of Post Graduate Diploma in Petroleum Technology and Laws and Post Graduate Diploma in Intellectual Property Rights under the Gauhati University

**Workshop
attended as
Coordinator/
Convenor/
Member**

Acted as **Coordinator** of ICRC, LD workshop on 'Humanitarian Law' held on 6-8 April 2002 in the Department of Law, Gauhati University, organized under the guidance of Late Prof. N. Sanajaoba Singh

Acted as Coordinator of the workshop on 'Personal Laws', sponsored by National Commission for Women, New Delhi on 16th November, 2003. The Program was organized with teachers and students mainly of the Department of Law. A Report of the Workshop on Personal Laws was prepared and submitted to the Chairman, National Commission for Women, New Delhi.

Acted as Member of the **Course Curriculum Committee** on 'Feminist Jurisprudence' constituted by National Commission for Women in the meeting held on 1st November, 2003 at New Delhi.

Acted as **Consultant/Member** of National Policy for 'Empowerment of Women - Plan of Action, State Consultation', organized by Women Study Research Centre, Gauhati University and Assam State Commission for Women, NIPCCD on 12thJan -31st Jan, 2004.

Acted as **Convenor** and organizer of the Seminar on 'UN Review Conference on Programme of Action on Small Arms and Light

Weapons', held on 28th May in the Department of Law, Gauhati University and presented a paper on 'Humanitarian Aspects of Small Arms'.

Acted as a **Speaker** in a training program on 'Sensitization on Protection of Women against 'Domestic Violence' held on 12.11.2009 at NIPCCD, Guwahati.

Acted as a **Convenor** and speaker of the Colloquium on 'Right to Self-Determination' on 10th December, 2006 observed at Human Rights Day in the Deptt. of Law, Gauhati University.

Acted as a **Speaker** and scrutinizer of the Workshop to finalize a Draft Compendium on all relevant Acts, Rules and Departmental Schemes under Central and State Government for Women held on 10th March, 2009

Acted as a **Chairman** of XXXIV Indian Social Science Congress, Judicial Science, 2010. A Report of the Chairman was submitted on Judicial Science held on 13th December, 2010.

Worked as **Member, Land Rights Committee** by the Governor of Assam

Worked as a Member, High Level Committee on implementation of Clause VI, Assam Accord, appointed by Govt. of India.

Practising Experience: Practising in the Hon'ble Gauhati High Court for 28 years dealing with various types of matters/cases of Civil, Criminal, Writs, Election matters and PIL(1981 to 2009) (2017 - till date).

Research/Conference Seminar Attended in Various Capacities:

<i>Sl.</i>	<i>Name of the Conference/ Seminar/Symposia</i>	<i>Venue</i>	<i>Level</i>	<i>Capacity in participation</i>
1.	Seminar on Human Rights by P.G. Deptt of Law, Gauhati University from 2 - 4 May, 1992	Academic Staff College, Gauhati University	Regional	Speaker

2.	Second sitting on National Committee on Federation at New Delhi, on 3 October, 1993	New Delhi	National	Speaker
3.	Symposium on Human Rights organized by (NEHRCO), 10 December, 1995	Lakshiram Baruah Sadan, Guwahati	National	Member
4.	Debating Competition 3 rd North-East Youth Cultural Festival at Itanagar, from 13 to 17 December, 1996	Itanagar, Arunachal Pradesh	National	speaker
5.	Penal Discussion in National Convention on Armed Forces (Special Powers) Act 1998, 21-24 May, 1998	Guwahati	National	Penalist
6	Seminar on Economic Development in North-East Region & Human Resource Development in North-East Region on 2 - 3 February, 1999	Imphal, Manipur	Regional	Resource Person
7	Seminar on Prospect of Economic and Human Resource Development in North East with Special Reference to Tripura State, 20 - 21 May, 1999	Agartala, Tripura	Regional	Speaker
8	Tripartite talks on Implementation of Assam Accord held in New Delhi on 01.07.1999	New Delhi	National	Member
9	Tripartite meeting of the Sub Committee on Clause VI of Assam Accord held on 10 April, 2000	New Delhi	National	Member
10	Tripartite talks on Implementation of Assam Accord held in New Delhi on 31.5.2000	New Delhi	National	Member
11	ICRC-LD Workshop on Humanitarian Laws, 6 - 8 April, 2002	Gauhati University	National	Co-ordinator
12	Seminar on Human Rights in India on 10.12.2002	J.B. College, Jorhat	National	Resource Person
13	Workshop on Feminist Jurisprudence-Course Curriculum	Mussoorie, Uttaranchal.	National	Panelist

	on 31 Oct & 1 November, 2003			
14	Workshop on Personal Laws on 16 Nov, 2003 Gauhati University	Gauhati University	National	Resource Person
15	National Policy for Empowerment of Women-Plan of Action- from 12 - 13 January, 2004	NIPCCD, Khanapara	National	Panelist
16	National Seminar on Intellectual Property Rights on 11 Sept, 2004 on P.G Deptt. of Law, Gauhati University	Gauhati University	National	Coordinator
17	Orientation Programme on Women's Right organized by UNESCO Association, Topic - Woman's Right, 6 March, 2005	Harihar Mandir, Milanpur, Guwahati	State	Speaker
18	Seminar on Govt. of India-Ultra Negotiation organized by Law Deptt on 26 January, 2005, Gauhati University	Gauhati University	National	Coordinator/ Speaker
19	Seminar on Colloquium on Right to self Determination at P.G. Deptt of Law on 10 Dec, 2006	Gauhati University	National	Speaker
20	Seminar on "UN Review Conference on Programme of Action on Small Arms and Light Weapons" on 28 May, 2006.	Gauhati University	National	Convener/ Speaker
21	Participated in Lawyer on line (Phone-in-program) Prasar Bharati, All India Radio/ Doordarshan on 27.12.2006	Akashbani Guwahati	National	Participant
22	Workshop on the WTO Regime; Understanding the Agreement on 24 - 25 March, 2006 at Dibrugarh	Dibrugarh University	National	Participant/ Speaker
23	Workshop for Frontline Forest Personal to Rhino Tiger Conservation on 11 Dec, 2007. Topic - Constitutional Safeguard for Environment & Wildlife	North East Diocesan Social Forum (NEDSF), Kharghuli, Guwahati.	National	Resource Person
24	Seminar on Humanitarian Law organized by National Chamber of Commerce, Tinsukia, 24 th March 2007	NCC, Tinsukia	State	Speaker
25	Open Discussion on Guidelines	Gauhati	State	Resource

	and Norms laid by Hon'ble Supreme Court of India against Sexual Harassment at Workplace organized by Woman Studies Research Centre G.U on 18 August 2007	University		Person
26	UGC sponsored National Seminar cum Workshop on Human Rights on 8 Nov, 2008	Dhemaji College.	National	Resource Person
27	National Advanced Training Programme on Human Rights Sponsored by the NHRC. On 10 - 11 Dec, 2008 .Topic – Armed Forces Special Powers Act	Political Science Deptt. Gauhati University	National	Resource Person
28	Short term Refresher Course for Frontline Staff (Dy. Rangers & Foresters). Topic-Human Rights, Environmental Laws and RTI on 1 - 14 December, 2008	Assam Forest School, Jalukbari.	National	Resource Person
29	First Refresher Course in Mathematics and Statistics on 09.01.2010. Topic – Human Rights	Academic Staff College, Gauhati University	National	Resource Person
30	Seminar on 'Search for Solution of the Burning Problems of Assam, organized by 'Assam Surakha Aaikya Manch' 4 July, 2009.	Cotton College, Guwahati	State	Resource Person
31	Sensitization Training on Protection of Woman against Domestic Violence, on 11 - 13 Nov, 2009	NIPCCD, Khanapara, Guwahati	National	Resource Person
32	UGC sponsored Third Refresher Course in Woman Studies on 22.1.2009	Academic Staff College, Gauhati University	National	Resource Person
33	Seminar on 'Illegal Influx of Foreign National-viz.-a-viz. Society in the North-East Post Colonial Scenario on 29 - 30 Dec, 2009	Sibasagar College Joysagar, Assam	National	Resource Person
34	Legal Literacy Camp/ Seminar on "Environment and Law" on 5 th June 2009	Assam Forest School, Jalukbari, Guwahati	National	Speaker.
35	Conference on Educational Reforms with Focus on Right to Education on 26 th to 28 August, 2009 by UNICEF Office Assam	IIBM K.V. Khanapara, Guwahati	National	Speaker.

36	Workshop to finalize a draft "Compendium on all relevant Act, Rules and Departmental Schemes under Central & State Government for Woman, on 10 March, 2009	NIPCCD, Khanapara, Guwahati	National	Speaker & Scrutinizer
37	State Consultation on Discipline with Dignity, Promoting Positive Discipline in Schools of Assam on 28 - 29 July, 2009.	Silpagram, Guwahati	State	Resource Person
38	Conduct a session on 'Corporal Punishment 'in the Training for Primary Teachers at Silpagram on 20 - 22 Oct, 2009	Guwahati	State	Resource Person
39	Seminar on "Emerging Trend on Human Rights in the prospective of NEI" on 23 - 24 Oct, 2009 at Machkhowa Degree College, Dhemaji	Dhemaji	National	Resource Person
40	UGC sponsored Ph.D. Scholars' Programme (Biological Sciences) Topic - Indian Constitution and Human Rights on 24 Oct, 2009	Academic Staff College, Gauhati University	National	Resource Person
41	UGC sponsored 15 th Refresher Course in Economics on 17 th December, 2009, Topic- Human Rights.	Academic Staff College, Gauhati University	National	Resource Person
42	Seminar on Anti- Ragging Laws on 21.11.2009	Dispur Law College.	State	Resource Person
43	Holding of Literacy Camp / Seminar, Topic - Environmental Laws on 5 th June, 2009	Assam Forest School Jalukbari, Guwahati	National	Resource Person
44	Workshop on Classroom Curriculum, Pluralism and Social Inclusion organized by Deshkal Society in collaboration with UNICEF, India on 11 th & 12 th Nov 2009	IIBM, Khanapara.	National	Resource Person
45	Seminar on "Extremist in North -- East India" - organized by NEICSSR, Shillong on 6 - 7 March 2009	Raitong Building Conference Hall, Shillong	National	Speaker.
46	Situation Analysis of Child Marriage and State Action, Plan	NIPCCD, Khanapara	National	Resource Person

	on Prevention of Child Marriage State Consultation. Topic – The Prohibition of Child Marriage Act, 2006 27 - 28 Sept, 2010			
47	Academic Meet on Curbing Unrest in Educational Institutions: Adopting positive intervention on 7 Feb, 2010	K.C. Das Commerce College.	State	Resource Person
48	Short term Refresher Course for Frontline Staff (Dy Rangers & Foresters) on Right to Information Act on 13 July, 2010	Assam Forest School, Jalukbari	National	Resource Person
49	Orientation Programme on Environment and Laws for Resource Persons on 24 July, 2010	Circuit House, Guwahati	National	Resource Person
50	Orientation Programme on Gender Issues in Education with Special Focus on Gender Equality, Violence against Woman and Girl Child on 13 th to 15 July, 2010	SCERT, Conference Hall.	National	Resource Person
51	K.K. Handique Memorial North East Inter-College Debating Competition on 30-4-2010	Law College Gauhati University	State	Speaker.
52	Three-day Training Course on 'Right to Information Act 2005' Sponsored by DOPT on 22 - 24 November 2010	Assam Administrative Staff College,	State	Speaker.
53	UGC sponsored 81 st Orientation Programme. Topic – Public Interest Litigation on 5.11.2009	Academic Staff College, GU	National	Resource Person
54	Para Legal Volunteers Training Programme at Sivasagar on 27 - 28 November, 2010	Sivasagar.	State	Resource Person
55	Training of Trainers (ToT) Programme for Para Legal Volunteers at Chandigarh on 18 - 19 Sept, 2010	Chandigarh Judicial Academy	National	Participant.
56	Short Term Refresher Course for Frontline Staff (Dy Rangers & Foresters) on Right to Information	Assam Forest School, Jalukbari	National	Resource Person

	Act- on 2 November, 2010			
57	UGC sponsored 15 th Refresher Course in Education, Topic- Right to Education on 3 - 4 December, 2010	Academic Staff College, Gauhati University	National	Resource Person
58	Workshop on Domestic Violence on 30 th Oct 2010	D.C.B.Girls' College, Jorhat.	State	Resource Person
59	UGC sponsored 15 th Refresher Course in Education on Right to Information Act & Right to Education on 3 rd & 4 th December, 2010	Academic Staff College, Gauhati University	National	Resource Person
60	UGC sponsored 1 st Refresher Course in Geography on Right to Information on 14 th December, 2010	Academic Staff College, Gauhati University	National	Resource Person
61	XXXIV Indian Social Science Congress Judicial Science 2010, 27 - 31 Dec, 2010	Gauhati University	National	Chairman,
62	Workshop on "Land Administration in North Eastern States; distances covered and Challenges Ahead", on 14 - 15 Dec, 2010	Missouri	National	Participant
63	Sitting of the Draft Expert Committee for Framing of Customary Laws for Bodos on 23 - 26 March, 2010	Kokrajhar,	National	Member/ Speaker
64	UGC sponsored 4 th Refresher Course in Mass Communication. Topic -Theory and Practices of Human Rights on 10.03.2011	Academic Staff College, Gauhati University	National	Resource Person
65	UGC sponsored 87 th Orientation Programme .Topic- PIL, Consumer Protection, Judicial Activism etc on 26 April, 2011	Academic Staff College, Gauhati University	National	Resource Person
66	UGC sponsored 24 th Refresher Course in Assamese, Topic - Human Rights 28 April, 2011	Academic Staff College, Gauhati University	National	Resource Person
67	Workshop on Future Courses and Activities in Disabilities Studies on 15 - 16 March, 2011	Academic Staff College, Gauhati University	National	Resource Person

68	UGC sponsored 5 th Refresher Course in Woman Studies ID. Topic – Human Rights, Woman Rights as Human Rights on 23 rd Feb, 2011	Academic Staff College. Gauhati University	National	Resource Person
69	UGC sponsored 88 th Orientation Programme .Topic- Right to Education & Right to Information on 22 April, 2011	Academic Staff College. Gauhati University	National	Resource Person
70	Para-Legal Volunteers Training Programme on 7.4.2011	Guwahati	State	Resource Person
71	UGC sponsored 10 th Refresher Course in Environmental Studies (ID) Topic –Human Rights and Environmental Conservation on 7 th June, 2011	Academic Staff College, Gauhati University	National	Resource Person
72	3 day Orientation Programme on Right to Education Act, by Axam Sarba Shiksha Abhijan Mission on 23 – 24 th August 2010	Academic Staff College, Gauhati University	National	Key addressee speaker note
73	Training of Trainers on Consumer Protection and Consumer Welfare for North-East States on 3 rd to 7 th August, 2009	SIRD, Khanapara, Guwahati.	National	Resource Person
74	Judicial Officers Orientation programme at Guwahati on 28- 29 May, 2011	Guwahati	State	Resource Person
75	Seminar on World Environment Day on 5 th June 2011, Guwahati	Assam State Museum Auditorium, Guwahati	National	Speaker
76	Seminar on Unemployment: Problem and Solution 18 th May 2011, Guwahati	Guwahati	State	Resource Person
77	Training Programme for Police Officers designated as Juvenile /Child Welfare Officers at 12/12/11	Jorhat	State	Resource Person
78	Legal Awareness Camp at on 28-12-11 by Legal Aid Authority & Society for Legal aid and awareness	Champawati High School, Guwahati	State	Resource Person
79	Seminar on the Role of Human	Jhanji College, Pol.	National	Resource

	Rights Education increasing awareness among Women in North-East Region, 15 - 16 October, 2011	Science Deptt, Sivasagar		person
80	Seminar on Changing issues of Human Rights Education and its impact on Rural India, 5 th November, 2011	Political Science Deptt. SPP College, Namti	National	Resource person
81	Training Cum Workshop for In-service for Range Forest Officers on 17.01.2011	Central Academy for State Forest Services, Byrnihat (Assam) at 13 th Mile	National	Resource Person
82	Para-Legal Volunteers Training Programs by ASLSA, Guwahati on 28 - 30 July, 2011	Guwahati	State	Resource person
83	3-day Training Course on Human Rights on 19 - 21 December, 2011	Assam Administrative Staff College, Khanapara	State	Resource person
84	6-day Short Term Training Course on Higher Education on 8.7.2011	Academic Staff College, Gauhati University	National	Resource Person
85	U.G.C. sponsored Workshop on Human Rights & Duties on 14.07.11	Pol. Science Dept, Darrang College,	National	Chairperson
86	U.G.C. sponsored 89 th Orientation Programme on Judicial Activism/PIL/ RTI on 20.10.2011	Academic Staff College, Gauhati University	National	Resource Person.
87	U.G.C. sponsored 90 th Orientation Programme on Judicial Activism /PIL/ RTI on 22.10.2011	Academic Staff College, Gauhati University	National	Resource Person.
88	U.G.C. sponsored Refresher Course in Assamese on Human Rights on 7 Nov, 2011	Academic Staff College, Gauhati University	National	Resource Person.
89	U.G.C. sponsored Refresher Course in Research Methodology-II (ID) on Intellectual Property Rights/ Plagiarism/Copy Right Act, on 17 Nov, 2011	Academic Staff College, Gauhati University	National	Resource Person.
90	U.G.C. sponsored Refresher Course in Chemistry XIII on Human Rights on 25 November, 2011	Academic Staff College, Gauhati University	National	Resource Person.
91	U.G.C. sponsored Refresher	Academic Staff	National	Resource

	Course in English XIV on Human Rights on 9 December, 2011	College, Gauhati University		Person.
92	Short Term Refresher Course for Frontline Staff (Dy Rangers & Foresters) on 18 - 31 July, 2011	Assam Forest School	National	Resource Person
93	3-Day Training Course on "Human Rights" from 4 - 6 July, 2011	Assam Administrative Staff College, Guwahati	State	Resource Person
94	"Training Para-Legal Personnel" by LCHR on 25 - 29 November, 2011	Shilpagram, Panjabari	State	Resource Person
95	U.G.C. sponsored 87 th Orientation Programme on PIL/Consumer Protection etc on 26 April 2010	Academic Staff College, Gauhati University	National	Resource Person
96	U.G.C. sponsored 24 th Refresher Course in Assamese. Topic- Human Rights	Academic Staff College, Gauhati University	National	Resource Person
97	U.G.C. sponsored One-Week (5 days) Training Programme cum Workshop for in Service Range Forest Officers on 5 - 9 Dec, 2011	Central Academy for State Forest Services, Byrnihat	National	Resource Person
98	U.G.C. sponsored Refresher Course in Zoology on 31 Jan -20 Feb 2011.	Academic Staff College, Gauhati University	National	Resource Person
99	U.G.C. sponsored 6 day Short term Course in Reforms in Higher Education on 8 July, 2011	Academic Staff College, Gauhati University	National	Resource Person
100	U.G.C. sponsored Ph.D. Scholars Programme on 12 th Sept to 2nd Oct 2011. Topics- (1) Intellectual Property Rights (2) Patenting Laws	Academic Staff College, Gauhati University	National	Resource Person
101	Seminar on "Human Rights Education: Its Importance in the context of Growing Social Unrest" on 12 - 13 November, 2011	Nalbari Commerce College	National	Resource Person
102	Short Term Refresher Course for Frontline Staff (Dy. Rangers & Foresters) on 14 - 27 Nov, 2011	Assam Forest School	National	Resource Person

103	Short Term Refresher Course for Frontline Staff (Dy. Rangers & Foresters) on 5 - 18 Nov, 2011	Assam Forest School	National	Resource Person
104	U.G.C. sponsored orientation programme on RTI, other Legal Issues relating to Academic Institutions on 05.01.2012	Academic Staff College, Gauhati University	National	Resource Person
105	U.G.C. sponsored orientation programme on RTI, other Legal Issues relating to Academic Institutions on 10.01.2012	Academic Staff College, Gauhati University	National	Resource Person
106	U.G.C. sponsored orientation programme on 2-day workshop on RTI Act, 2005 for ACS Officers sponsored by Govt. of Assam on 4 - 5 March, 2013	Assam Administrative Staff College, Guwahati	State	Resource Person
107	The Para Legal Volunteers Training programme for District Community Policing Members and Peace Committee Members, Goalpara District, Assam held on 16 - 17 March, 2013	Assam Legal Service Authority, Assam	State	Resource Person
108	Programme on "Leave Rules for College/ University Teachers' of Assam" organized on 28 th Dec, 2013	Gauhati Commerce College, Guwahati	Regional	Speaker
109	One days sensitization workshop on the RTI Act, 2005 for 1 st Appellate Authorities' Departments/ Directorates and Districts on 30 th Dec,2013	Assam Academic Staff College, Khanapara	National	Resource Person
110	1 st Biennial Conference of All Assam Journalist' Union (AAJU) at Tezpur on 4 th , 5 th January,2014	Ban Theatre, Sonitpur	Regional	Speaker
111	Annual General Meeting of All India Services Pensioners' Forum held on 18 th February,2014	Lakhiram Saralabala Auditorium, Pensioners' Bhiawan, Chandmari	Regional	Speaker
112	Refresher course in Political Science (XXII) on "Human Rights: Global and local perspectives on 15.03.2014	Idol Building, Gauhati University	Regional	Resource person

113	Attended the 18 th Foundation Day Function of Assam Human Rights Commission in Guwahati on 19 th March, 2014	Lakhiram Baruah Sadan, Axam Xahitya Xabha Bhawan, Guwahati	Regional	Speaker
114	Workshop on Contract Labour by Airport Authority of India RHQ, NER on 25 th & 26 th April, 2014	Conference Hall, Office of the Regional Executive Director, NER, Guwahati	<i>Regional</i>	Resource Person
115	Talk on Directive Principles of State Policy vis a vis Inclusive Growth on 26 th April, 2014	J.B.Law College, Chandmari	Regional	Resource Person
116	3 days training course on "Sensitization of Government Functionaries on Muslim Community" on 28 th & 29 th August, 2014	Assam Administrative Staff College. Jawahar Nagar Guwahati-22	National	Resource Person
117	Group 'b' Training for Senior Administrative Assistants of Assam Secretariat. Topic- Constitutional Provisions for Government Official. On 18 th March to 10 th April 2015.	Assam Administrative Staff College. Jawahar Nagar Guwahati. 22	National	Resource Person
118	Consumer awareness seminar on "Quality in Products and Service Organized by National Accreditation Board for Certification Bodies. (NABCB) on 28 th march 2015. Govt of India.	Hotel Famecity, Guwahati, Assam	Regional	Speaker
119	Pre-examination training for central civil services (IAS etc). Topic- 1. Human Rights Commission. 2. Central Vigilance Commission. 3. Cyber Security. 4. I.T & court decisions. On 18 th & 23 rd April, 2015	Assam Administrative Staff College, Khanapara, Jawahar Nagar, Guwahati-22	National	Resource person
120	A meeting of the LLM syllabus revision committee on 25 th April 2015	Dibrugarh University.	Regional	Speaker

121	3 days training course on ' Right To Information Act, 2015 On 27 th & 28 th April 2015	Assam Administrative Staff College, Khanapara, Jawahar Nagar, Guwahati-22	National	Resource person
122	Talk on human rights on 27 th may 2015	Rotary Club of Duliajan.	Regional	Resource person
123	As expert member of the selection committee, Dibrugarh University, for interviewing eligible candidates for appointment to the post of assistant professor in the Centre of Judicial Studies, Dibrugarh University. On 1 st June 2015.	Dibrugarh University	Regional	Expert member
124	One day long State Level consultation on Draft Bill on Witch Hunting viz- " The Prevention of and Protection From Witch Hunting Bill 2015 on 16 th June 2015	Political(A)Department Dispur, Govt of Assam	Regional	Speaker
125	19 th meeting of the Board of Athletics in Law of Dibrugarh University on 22 nd June 2015	Conference Hall of Vice Chancellor of Dibrugarh University.	Regional	Speaker
126	One day regional workshop on RTI. On 7 th October 2015	Assam Administrative Staff College, Khanapara, Jawahar Nagar, Guwahati-22	Regional	Resource person
127	Refresher course in studies in peace and conflicts -ID. On 24 th December 2015	UGC Human Resource Development Centre, Guwahati University.	Regional	Resource person
128	3 days training course on " Court Procedure". On 20 th to 22 nd April 2015	Assam Administrative Staff College, Khanapara, Jawahar Nagar, Guwahati-22	Regional	Resource person
129	3 days training course on " Court Procedure". On 3 rd to 5 th December, 2015. Government of Assam.	Assam Administrative Staff College, Khanapara, Jawahar Nagar, Guwahati-22	Regional	Resource person
130	Panel Discussion on the Topic "Role of Law in Providing Social justice to Women" on 29 th August, 2015	B.Borooah College, Guwahati	Regional	Resource Person.

131	National Seminar on the topic “ Higher Education in North Eastern Region : Problems, Prospects and Challenges” on 17 th and 18 th June 2015.	Kharupetia College, Dist. Darrang.	National	Chairperson.
132	Seminar on the topic “Alternative Dispute Resolution in Civil Suits and Proceedings” dtd. 07.08.2015	Jorhat Law College, Jorhat.	Regional	Resource Person.
133	State level conclave on impact of disaster on protection of children, organized by Assam State Commission for Protection of Child Rights in partnership with Gauhati University on 26 th & 27 th Feb, 2016.	Phanidhar Dutta Memorial Hall, Guwahati University	National	Chairman
134	Discussion on developing partnership for the Centre for Law & Justice at Assam Administrative Staff College, on 22 nd Feb, 2016	Assam Administrative Staff College, Khanapara, Jawahar Nagar, Guwahati-22	Regional	Resource person
135	59 th Annual Conference of Assam Tribune Employes Union on 8 th April, 2016	Chandmari	Regional	Chief guest
136	Training programme for Legal Services , Lawyers from ZONE – II Districts, organized by District Legal Service Authority, Bongaigaon under the Aegis of Assam State Legal Services Authority, on 25 June 2016	Bongaigaon Court Complex	Regional	Resource person
137	5 day training course on ‘ capacity building to present initiation of court cases against Govt. on 27 th June 2016	Assam Administrative Staff College, Khanapara, Jawahar Nagar, Guwahati-22	Regional	Resource person.
138	Inaugural Session and Technical Session of North East Law Graduates Conclave, 2016. Dtd 16.3.2016.	University of Science and Technology Meghalaya.	Regional	Appointed Speaker.
139	Meeting on Law and Justice dt. 30/04/2016	Administrative Staff College, Khanapara	Regional	Speaker
140	Citizens Conference on Majithia Wage Board dtd.11/02/2016	Kanaklal Baruah Auditorium, Guwahati	Regional	Guest / Speaker.
141	Legal Awareness Programme on Women, date 1-2 November, 2016	Council Hall, Tezpur University	National	Key note Speaker

142	Seminar on International Child Rights Day dated 28/01/2016	The Lily Hotel, Khanapara	National	Resource person
143	A Conclave on Government and Governance date 10/12/2016	Institution of Engineers, Panbzar	Regional	Guest of Honour
144	111 Orientation Programme, Judicial Activism, PIL, RTI etc dated 27/02/2017	Academic Staff College, Jalukbari	Regional	Resource person
145	Orientation Programme on Judicial Activism, PIL, RTI etc on 19/06/2017	Academic Staff College	Regional	Resource Person
146	Seminar on law of Procurement of Goods/ items in Govt. Deptt on 19-20 June, 2017	Administrative Staff College, Khanapara	Regional	Resource Person

Membership: Life Member of Indian Law Institute, New Delhi

As member of the Committee of Courses and Studies of Postgraduate and Undergraduate (LL.B.) and L.L.M. courses of Gauhati University designed and prepared LL.B. 5-year integrated course, Semester syllabus in LL.B

As member of the Committee of courses designed and prepared the Ph.D. course work syllabus

Association with various organizations in different capacities

Honorary Chief Coordinator, UN Resource Centre, Khanapara, Guwahati

Honorary Chief Coordinator of UNESCO, Association Guwahati

Associated with other UN organizations like UNHCR and ICRC

As expert of Ethnographic Report Committee for Tai Ahom Community of Assam towards declaring the ST status

An invitee member of Draft Expert Committee of Customary Laws of Bodos

A regular participant of lawyer on-line, (phone-in-program, organized by All India Radio/ Doordarshan), Guwahati

Dealing with various service matters, criminal law matters, Human Rights issues, environmental issues, since 1981

State Consultant in the Workshop on "Discipline with Dignity, Promoting Discipline in Schools of Assam on 28th, 29th July, 2009

As Expert in the workshop to finalize a Draft on "Compendium on All Relevant Acts, Rules and Departmental Schemes under Central & State

Govt. for Women” held on 10th March, 2009 at NIPCCD, Khanapara, Guwahati

Chairman of the 2nd Technical Session (Human Rights in International Context) at Deptt. of Political Science, Darrang College
Drafted the Assam Corporal Punishment (Prohibition) Bill, 2010 (Draft)

Nominated as one of the members of the Academic Planning Board of the National Law University for a term of three years w.e.f 29th October 2015.

**Responsibility &
Administrative
Experiences**

Cooperated with the NAAC Peer Team on 16-19 March, 2010 for Re-Accreditation of Gauhati University. Prepared the syllabus for introduction of PG Diploma Course in Intellectual Property Rights and P.G. Diploma Course in Petroleum Technology and Laws

Attended the meeting of the Committee of Courses (LL.M) on 4th August, 2011 to transact the (a) Finalisation of Examiners (b) Internship (3) Syllabus and Regulations/Examination

Worked as Officer-in-Charge of various examinations conducted by Gauhati University on number of occasions pertaining to the P.G. Deptt. of Law (LL.M)

Worked as Head Examiner on various Law examinations conducted by Gauhati University

Shouldered the responsibility of drafting the Assam Corporal Punishment Bill, 2010, preparing the Rules (State) on Right to Free and Compulsory Education Act, 2009

Worked as Hostel Warden of AT-9, Gauhati University, 1989-1992

Have been working for more than a decade as a Member of Governing Body of Dispur Law College and also as a member of Governing Body, Mangaldoi Law College, Mangaldoi

Served as Head in-charge, Department of Law, Gauhati University during the headships of (Late) Prof. N. Sanajaoba Singh, Professor Bhaskar Chakraborty and Professor Subhram Rajkhowa

Served as a Vice-Chancellor’s Nominee in Selection Committee for selection of candidate to the post of Principal of Bhabanipur Anchalik College, Barpeta in January, 2012

Worked as one of the Inspectors for inspection of the following Law Colleges :

Colleges under Gauhati University:

- a) Dispur Law College
- b) Nagaon Law College
- c) Mangaldoi Law College
- d) Kokrajhar Law College

Colleges under Dibrugarh University:

- a) Dr. R.K Baruah Law College
- b) Golaghat Law College
- c) Jorhat Law College
- d) Tinsukia Law College
- e) D.H.S.K Law College, Dibrugarh
- f) Lakhimpur Law College, North Lakhimpur

**Details of
publication**

1. A Global Perspective of Right to Education and its ethico- legal challenges- Journal of Judicial and Social Sciences Vol.1 ISSN 2231-4636, published by National Education Foundation Law College, Guwahati.
2. The Constitutional Safeguard of Indigenous People: A burning Issue of Assam Today- published in the book Quit Invasion from the Invisible Front. Edition 2011 A.D. ISSN No. 978-93-81064-14-6.
3. A Legal Highlight on Terrorism, Right to Self Determination, International Humanitarian Law, in the North Eastern Region- Journal of Law, Vol.-VII, 2010-11. ISSN No. 2277-2545.
4. Women's Right to Land and Property in North East India, published in "Quest", a Journal. ISSN No. 0976-0040.
5. WTO, Agreement and Industrial Laws in NE Region published in Vol.6, 2006, Gauhati University Journal of Law.
6. International Criminal Court, Its Jurisdictional Issues-An Appraisal published in Vidhijyoti, Vol.1, 2010-11, Department of Law. ISSN No. 2277-2537
7. An appraisal on genesis of Terrorism - A hydra headed global syndrome, an article published in 2003 in the book Human Rights in India edited by Bolin Hazarika.

8. Implementation of Right to Education - A Global Perspective published in Sandhayee. A book edited & published by Gargaon College Publishing House, December, 2009.
9. An Acid Test of Corporal Punishment in the Global and Legal Order, published in the Voice, the Journal of the Gauhati High Court Bar Association, 2009-10, (Eighth Issue).
10. Are Our Judges above Suspicion, Vol.(1),(2)&(3) - "The North East Times"- An English Daily from Guwahati Vol.X. July 9, No.275.
11. Freedom of Information on Indian Perspective-"Pragjyotee", Bulletin Vol.46, No.7.
12. The Republic Day, How democratic is it? The North-East Times, a daily – Special Issue dated 26th January, 2002.
13. Super TADA or the Criminal Law Amendment Bill, 1995, published in an English daily -The Northeast Times dated 2.4.2000, Vol.10, No.179.
14. Terrorism, Insurgency, Law And Order, Problem of Efficient Governance (A North- East Perspective). Published in Law Journal, Vol.III No 3 ISSN-0976-1543, An Annual Publication-2012, Centre For Juridical Studies, Dibrugarh University.
15. The Need of Indianisation of Exotic Constitutional Ideals inducted into the Constitution of India, published in the Souvenir, Assam Legislative Assembly, Platinum Jubilee, April 7, 2013.

Books Authored

The IM (DT) Act 1983: A Report to the Nation. Swaraj Mission, Guwahati (Assam) – Co-authored

The Wildlife (Protection) Act 1972 – (Translated into Assamese)

The Right of Children to Free and Compulsory Education Act, 2009 – (Translated into Assamese)

Compendium on all Relevant Acts Rules and Department Schemes under State and Central Government for Woman Vol.I & II Scrutinizer Law Research Centre, Gauhati High Court – Scrutinizer

Papers Submitted in National and International Conferences, Seminars

1. A Report of the Chairman on Judicial Science, XXXIV Indian Social Science Congress
2. A Report of Workshop on Personal Laws sponsored by National Commission for Women, New Delhi, organized by Post Graduate Deptt. of Law, Gauhati University

3. A Key Note Address on Engendering Human Rights Awareness among Women in North-East Region
4. A Key Note Address – State Level Workshop on Domestic Violence-2010 at DCB Girls’ College, Jorhat
5. A Key Note address - Human Rights in Indian Socio Economic and Political Context with a Special reference to North East, Dhemaji Commerce College
6. Paper on – Prospect of Human (Resource) Development in the North Eastern Region through Right to Education
7. Paper on – Prevention of Terrorism Act, 2002: Its Constitutionality and Compatibility with UN Norms
8. Paper on- Insurgency, Law and Order, Problem of Efficient Governance
9. Paper on- The Need for Modernizing Legal Education in Assam- An appraisal
10. Paper on Healthy Environment –A Fundamental Human Rights
11. Paper on The Biodiversity and Right of the Indigenous People.....Legal Prospective

Legislative Drafting

The Assam Corporal Punishment (in Educational Institutions) Prohibition Bill, 2010, submitted to the Director, Secondary Education, Govt. of Assam.

The Right to Education Rules, (Assam), 2009

Appreciation / Proficiency Credentials

Certificate- XXXIV Indian Social Science Congress held on 27 to 31st December, 2010 at Gauhati University

Certificate - As Resource person in various seminars held in the J.B. College and participation in the Legal Aid Awareness Campaign held in various places organized by the Principal J.B. College

Certificate- UGC sponsored National Seminars on Human Rights organized by Deptt of Political Science, Swahid Piyali Phukon College, Namti, Sivasagar

Recognition as an Ambassador for Peace recognised by the Universal Peace Federation and the Inter-Religious and International Federation for World Peace, UNO

Certificate- Refresher Course for Law Teachers/sponsored by UGC, National Law School of India, University of Bangalore

Certificate- National Seminar -cum- workshop on "Issues and Challenges of Human Rights with special reference to North-East India, 2008"/UGC sponsored, Dhemaji College

Certificate- National Seminar on "Extremism in North-East India, 2009". North-East India Council Science Research, Shillong

Certificate- Training Programme for Trainers (ToT) in "Para Legal Training and Legal Aid Activities", National Legal Service Authority, Chandigarh Judicial Academy

Certificate- Universal Peace Federation, Interreligious and International Federation for World Peace UNO.

Certificate- International Committee for Red Cross, New Delhi

Certificate- UGC sponsored National Seminars on Human Rights organised by Deptt of Political Science, Swahid Piyali Phukon College, Namti, Sivasagar presented a paper on (Healthy Environment - A Fundamental Right)

Certificate - UGC sponsored National Seminar on Human Rights and Social Development organised by The Deptt. of Economics Dr. B.K.B College, Puranigudam in collaboration with Alumni Association, Dr B.K.B College, Puranigudam, Nagaon presented a paper on The Dynamic Perspective Of Human Rights.

Certificate- Issued by President, Nilima Foundation.

RCBorpatragohain.
04.12.2020
(**Romesh Chandra Borpatragohain**)

Encl: 1. Govt. Notification conferring Cabinet status.

2. Certificate issued by the Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.

GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT::JUDICIAL BRANCH
DISPUR::GUWAHATI

ORDER BY THE GOVERNOR

NOTIFICATION

Dated Dispur the 3rd November, 2020.

No.JDJ.11016/72/2020-ESTT-JUDI/3: Pursuant to the decision of the Council of Ministers in its meeting dated 07-10-2020, the Governor of Assam is pleased to confer Cabinet status to the Advocate General, Assam with immediate effect.

Sd/- A. Chakravarty,
L.R.-cum-Commissioner & Secretary
to the Govt. of Assam,
Judicial Department.

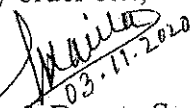
Memo No.JDJ.11016/72/2020-ESTT-JUDI/3- A

Dated Dispur the 3rd November, 2020.

Copy for kind information to:

- 1) Prof (Dr.) R.C. Borpatragohain, Advocate General, Assam, Gauhati High Court, Guwahati.
- 2) The Registrar General, Gauhati High Court, Guwahati.
- 3) P.S. to Hon'ble Chief Minister, Government of Assam.
- 4) P.S. to Speaker, Assam Legislative Assembly, Dispur, Guwahati.
- 5) P.S. to All Ministers, Government of Assam.
- 6) P.S. to Secretary, Governor Secretariat, Assam.
- 7) S.O. to Chief Secretary to the Govt. of Assam.
- 8) P.S. to Principal Secretary, Assam Legislative Assembly, Dispur, Guwahati.
- 9) P.S. to All Additional Chief Secretaries to the Govt. of Assam.
- 10) P.S. to All Principal Secretaries to the Govt. of Assam.
- 11) P.S. to All Commissioner & Secretaries/ Secretaries to the Govt. of Assam,
- 12) The Commissioner & Secretary to the Govt. of Assam, Home & Political Department.
- 13) The Commissioner & Secretary to the Govt. of Assam, Parliamentary Affairs Department.
- 14) The Commissioner & Secretary to the Govt. of Assam, General Administrative Department/Secretariat Administrative Department.
- 15) The Director, Govt. Printing Press, Bamunimaidam, Guwahati-21 for publishing in the next Assam Gazette.
- 16) Shri Sanjib Barman, Computer Operator, Judicial Department for necessary uploading in the Departmental Website.

By order etc.,

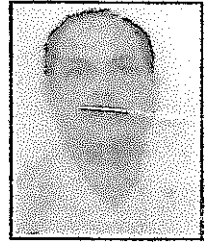

03.11.2020
Deputy L.R. & Deputy Secretary
to the Govt. of Assam,
Judicial Department.



**THE BAR COUNCIL OF
ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH
AND SIKKIM**

Certificate of Practice

[Issued under B.C.I. Certificate and Place of Practice
(Verification) Rules, 2015]



C.O.P. No. : C-10935/19

This is to certify that Remesh Chandra Borphatra Gohain son of Late Tanbeswar Borphatra Gohain, resident of H/ No. 15, Chandmari Milanpur, P.O. Bamunimaidam, Guwahati is an advocate enrolled in the Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim. His / Her enrolment number is 48 of 1981 and his / her normal place of practice is Guwahati.

*He / She is entitled to cast his / her vote for the election of the Bar Council at Guwahati and in the elections of Bar Association of ******

This Certificate of Practice is valid for a period of 5 years from the date of its issue.

Date : 02/11/2020